

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **02.08.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
02:00 PM

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2024 To dispense with IA No. 699/2024 For Stay IA No. 700/2024 To implead IA No. 727/2024	Byju Raveendran, Suspended Director, Promoter, & Shareholder of Think & Learn Pvt. Ltd. Vs Think & Learn Pvt. Ltd. through IRP, Mr. Pankaj Srivastava & Anr. WITH	Mr. Antony R Julian	Ms. Pooja Mahajan- R1 Ms. Ashwini Vaidialingam- R2 Mr. Thriyambak J Kannan (For Impleadment)
2.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd.	Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

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